

**SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.
CAUSE LIST FOR 14/03/2018 (WEDNESDAY)**

S.No.	File No.	Case Particulars	Purpose
1	310	Sunshine Infracity Pvt. Ltd	Scrutiny/ Arguments
2	300	Underhills Infrastructure & Projects	Arguments
3	228	Redwood Heights Estates Pvt. Ltd.	Arguments
4	306	Sunshine Infra Promoters Pvt. Ltd.	Arguments
5	69	Mohali Plot owners Representation (PINNECLE)	Arguments
6	408	Sh. Mandip Singh Khillion, Advocate	Arguments
7	455	Karan Mittal S/o Shri Surinder Singh Mittal	Notice

Laxmi

*10-2 m...
7/13/18*